

MINUTES OF THE VC MEETING NO.06 (2022-23) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 28.09.2022 AT 12:00 PM, UDYOG BHAWAN, NEW DELHI

Meeting No.06 (2022-23) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Dr. Sunil Kumar Bansal, Addl. DGFT at 12:00 PM on 28.09.2022, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following member attended the meeting:-

- i. Dr. Aastha, representative from Department of Animal Husbandry & Dairying
- ii. Shri Anek Kumar, representative from Department of Atomic Energy
- iii. Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- iv. Shri Santanu Dhar, Under Secretary, Ministry of Petroleum & Natural Gas.
- v. Smt. Neha, Under Secretary, Gulf Division, Ministry of External Affairs.

In attendance:

- i. Shri S.K. Mohapatra , Deputy DGFT
- ii. Shri Ram Paul Singh, Deputy DGFT
- iii. Smt. Pratibha kumari, Deputy DGFT

3. Altogether 228 applications were considered by the EFC, out of which 128 cases were approved including 59 cases on post facto basis, and remaining 100 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

DEPTT. OF AGRICULTURE AND FARMES WELFARE (DoA&FW) (Seed & Trade Cases)

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1	SRI FORESTRY SAI	HQRXEXLAPPLY00186040AM22	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Mimusops spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.
2	SRI FORESTRY SAI	HQRXEXLAPPLY00186042AM22	a.Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09.2021	Deferred due to want of comments / NOC from DoA&FW.

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3	TIRUPATHI AGRICULTURAL GENETICS PRIVATE LIMITED	HQRXEXLAPPLY00338200AM22	Rice seeds	01.02.2022	Deferred due to want of comments / NOC from DoA&FW.
4	TRIMURTI PLANT SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00394340AM22	Hybrid Rice Seeds	21.03.2022	Deferred due to want of comments / NOC from DoA&FW
5	MAHINDRA AGRISOLUTIONS LIMITED	HQRXEXLAPPLY00396658AM22	Hybrid Rice Seeds	22.03.2022	Approved on the basis of comments/NOC received vide O.M No. 1-154/2021-S.D.IV(274TH EXIM-Export-29) dated 23.05.2022 for export of 400000 Kgs hybrid rice seed to Nepal by M/s Mahindra Agri Solutions Limited.
6	SRI FORESTRY	HQRXEXLAPPLY00405982AM22	Forest seeds	29.03.2022	Deferred due to want of comments / NOC from DoA&FW
7	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00406003AM22	Hybrid Rice (Paddy) Arize 6444 Gold Seeds	29.03.2022	Approved on the basis of comments/NOC received vide O.M No. 1-150/2021-S.D.IV(270TH EXIM-Export-30) dated 23.12.2021 for export of 5000 Kgs hybrid rice seed to Ghana by M/s Bayer Bioscience Pvt Ltd.
8	PASHUPATINATH ENTERPRISES	HQRXEXLAPPLY00000030AM23	Non Basmati Rice Paddy Other than seed quality	07.04.2022	Deferred due to want of comments / NOC from DoA&FW
9	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101AM23	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh NOC in DoAC&FW as the NOC

121

					received with the application has expired.
10	NATH BIO-GENES (INDIA) LIMITED	HQRXEXLAPPLY00000101AM23	Hybrid Rice Seed	24.04.2022	Deferred due to want of comments / NOC from DoA&FW. Firm needs to apply for fresh NOC in DoAC&FW as the NOC received with the application has expired.
11	HARIDAS NANJI AND SONS	HQRXEXLAPPLY00000250AM23	Safflower Petals	19.05.2022	Deferred due to want of comments / NOC from DoA&FW (Trade Div).
12	JK GENETICS LIMITED	HQRXEXLAPPLY00000270AM23	Hybrid Rice Seed	24.05.2022	Approved on the basis of comments/NOC received vide O.M No. 1-153/2021-S.D.IV(273rd EXIM-Export-38) dated 12.04.2022 for export of 50000 Kgs hybrid rice seed to Nepal by M/s JK Agri Genetics Limited.
13	JK GENETICS LIMITED	HQRXEXLAPPLY00000272AM23	Hybrid Rice Seed	24.05.2022	Approved on the basis of comments/NOC received vide O.M No. 1-153/2021-S.D.IV(273rd EXIM-Export-39) dated 12.04.2022 for export of 50000 Kgs hybrid rice seed to Nepal by M/s JK Agri Genetics Limited.
14	PURE CROP SCIENCES PRIVATE LIMITED	HQRXEXLAPPLY00000310AM23	Hybrid Rice Seed	02.06.2022	Deferred due to want of comments / NOC from DoA&FW. Firm is required to be informed regarding filing of separate application for Hybrid Rice seed in their Proforma as conveyed by DoAC&FW.

7185

15	BABA BHOLE BHANDARI TRADERS	HQRXEXLAPPLY00000311AM2 3	Non Basmati Rice Paddy Other than seed quality	03.06.2022	Deferred. Information sought from the firm is still awaited.
16	RAGI SEEDS	AGRIHQRXEXLAPPLY00000375AM2 3	Hybrid Rice Seed	17.06.2022	Deferred due to want of comments / NOC from DoA&FW. Firm is required to be informed regarding filing of separate application for Hybrid Rice seed in their Proforma as conveyed by DoAC&FW.
17	ABDUL MAJID SARKAR AND SONS	HQRXEXLAPPLY00000401AM2 3	ONION SEEDS	22.06.2022	Deferred due to want of comments / NOC from DoA&FW
18	SONA SEEDS	HQRXEXLAPPLY00000402AM2 3	ONION SEEDS	22.06.2022	Deferred due to want of comments / NOC from DoA&FW
19	AURINKO HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY00000426AM2 3	NUX VOMICA	28.06.2022	Deferred due to want of comments / NOC from DoA&FW. Firm is required to be informed regarding filing of separate application for Nux vomica in their Proforma as conveyed by DoAC&FW
20	K K FOODS	HQRXEXLAPPLY00000468AM2 3	Non Basmati Rice Paddy Other than seed quality	08.07.2022	Deferred due to want of comments / NOC from DoA&FW
21	K K FOODS	HQRXEXLAPPLY00000469AM2 3	Non Basmati Rice Paddy Other than seed quality	09.07.2022	Deferred due to want of comments / NOC from DoA&FW
22	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00000488AM2 3	Hybrid Rice Seed	14.07.2022	Based on the comments received from DoA&FW vide OM No. 1-157/2022-SD.IV (277TH EXIM-Export-25&26) dated 06.09.2022 export license was issued to the

905

					firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
23	MEGHNA IMPEX	HQRXEXLAPPLY00000489AM23	Non Basmati Rice Paddy Other than seed quality	14.07.2022	Deferred due to want of comments / NOC from DoA&FW
24	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00000505AM23	Hybrid Rice Seed	18.07.2022	Based on the comments received from DoA&FW vide OM No. 1-157/2022-SD.IV (277TH EXIM-Export-20) dated 06.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
25	KUNJ TRADING COMPANY	HQRXEXLAPPLY00000827AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	28.07.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV(P)(Item No.04) dated 15.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
26	KUNJ TRADING COMPANY	HQRXEXLAPPLY00000828AM23	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	28.07.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV(P)(Item No.03) dated 15.09.2022 export license was issued

411

					to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
27	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00000927AM23	Hybrid Rice (Paddy) Arize AZ 6585 ST Seeds	01.08.2022	Based on the comments received from DoA&FW vide OM No. 1-157/2022-SD.IV (277TH EXIM-Export-25&26) dated 06.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
28	OM ENTERPRISES	HQRXEXLAPPLY00000940AM23	NON-BASMATI RICE IN HUSK OTHER THAN OF SEED QUALITY	01.08.2022	Deferred due to want of comments / NOC from DoA&FW
29	MAA LAXMI TRADERS	HQRXEXLAPPLY00001054AM23	NONBASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY.	08.08.2022	Deferred due to want of comments / NOC from DoA&FW
30	M/S MA LAXMI TRADERS	HQRXEXLAPPLY00001112AM23	Rice Paddy or in Husk (Non Basmati Rice)	10.08.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV(P)(Item No.05) dated 15.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis

21

31	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001169AM2 3	Hybrid Rice (Paddy) Seeds	11.08.2022	Deferred due to want of comments / NOC from DoA&FW
32	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001170AM2 3	Hybrid Rice (Paddy) Seeds	11.08.2022	Deferred due to want of comments / NOC from DoA&FW
33	Manokamna Enterprises	HQRXEXLAPPLY00001398AM2 3	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	18.08.2022	Based on the comments received from DoA&FW vide OM No. 1- 79/2020.SD-IV(P)(Item No.06) dated 15.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
34	SHIV AMBEY	HQRXEXLAPPLY00001443AM2 3	NON-BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	18.08.2022	Based on the comments received from DoA&FW vide OM No. 1- 79/2020.SD-IV(P)(Item No.09) dated 15.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
35	SAVANNAH SEEDS PRIVATE LIMITED	HQRXEXLAPPLY00001482AM2 3	Hybrid Rice Seed	19.08.2022	Based on the comments received from DoA&FW vide OM No. 1- 157/2022-SD.IV (277TH EXIM-Export-27) dated 06.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the

205

					case on ex Post facto basis
36	SIDDHI VINAYAK TRADING COMPANY	HQRXEXLAPPLY00001493AM23	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	20.08.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV(P)(Item No.10) dated 15.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
37	BABA Bhole BHANDARI TRADERS	HQRXEXLAPPLY00001501AM23	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	20.08.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV(P)(Item No.02) dated 15.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
38	SHAKAMBAR ENTERPRISES	HQRXEXLAPPLY00001504AM23	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	20.08.2022	Based on the comments received from DoA&FW vide OM No. 1-79/2020.SD-IV(P)(Item No.08) dated 15.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis

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39	Phonex Enterprises	HQRXEXLAPPLY00001585AM23	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	23.08.2022	Deferred due to want of comments / NOC from DoA&FW
40	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001619AM23	Hybrid Rice (Paddy) Seeds	24.08.2022	Deferred due to want of comments / NOC from DoA&FW
41	ADARSH FLOUR AND RICE PROCESSORS PRIVATE LIMITED	HQRXEXLAPPLY00001682AM23	Non Basmati Rice Paddy (Other than seed quality)	26.08.2022	Deferred due to want of comments / NOC from DoA&FW. Further, affidavit has been sought from the firm.
42	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001699AM23	Onion Seeds	28.08.2022	Deferred due to want of comments / NOC from DoA&FW
43	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001700AM23	Onion Seeds	28.08.2022	Deferred due to want of comments / NOC from DoA&FW
44	NUNHEMS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001701AM23	Onion Seeds	28.08.2022	Deferred due to want of comments / NOC from DoA&FW
45	MAINAAM GARDEN	HQRXEXLAPPLY00001708AM23	live plants	29.08.2022	Deferred due to want of comments / NOC from DoA&FW
46	GURU SMARTH EXPORT	HQRXEXLAPPLY00001720AM23	RICE IN PADDY	31.08.2022	Deferred due to want of comments / NOC from DoA&FW
47	RAJU KUMAR RATHI	HQRXEXLAPPLY00001736AM23	NONBASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY.	01.09.2022	Deferred due to want of comments / NOC from DoA&FW
48	JAVA SEED INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001750AM23	Onion Seeds	03.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 157/2022.S.D.IV(277TH Exim-Export-40) dated 06.09.2022 for export of 2000 Kgs onion seeds to

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					Abidjan by M/s Java Seed India Private Limited
49	UNITED GENETICS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00001759AM23	Onion Seed - PUSA RED	05.09.2022	Deferred due to want of comments / NOC from DoA&FW
50	JAIWAL GRAIN AGENCIES	HQRXEXLAPPLY00001769AM23	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEE QUALITY	06.09.2022	Deferred due to want of comments / NOC from DoA&FW
51	SAFAL SEEDS AND BIOTECH LIMITED	HQRXEXLAPPLY00001799AM23	ONION SEEDS C.V. BOMBAY RED	13.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M. No 1- 156/2022.S.D.IV(276TH Exim-Export-39) dated 27.07.2022 for export of 10,000 Kgs onion seeds to South Africa by M/s Safal Seeds and Biotech Limited.
52	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPLY00001801AM23	Hybrid Rice (Paddy) INH16019 Seeds	14.09.2022	Deferred due to want of comments / NOC from DoA&FW
53	PATEL SEED COMPANY	HQRXEXLAPPLY00001805AM23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW
54	PATEL SEED COMPANY	HQRXEXLAPPLY00001810AM23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW
55	PATEL SEED COMPANY	HQRXEXLAPPLY00001811AM23	ONION SEED	15.09.2022	Deferred due to want of comments / NOC from DoA&FW
56	S.B.Seeds	HQRXEXLAPPLY00001812AM23	ONION SEED	15.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M. No 1- 155/2022.S.D.IV(275TH Exim-Export-27) dated 04.07.2022 for export of

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					100000 Kgs onion seeds to Bangladesh by M/s S.B Seeds
57	R. J. HQRXEXLAPPLY00001814AM2 INTERNATIONAL 3	CASHEW NUT SEEDLING	16.09.2022	Deferred due to want of comments / NOC from DoA&FW. Firm is required to be informed regarding filing of separate application for cashew nut seedling in their Proforma as conveyed by DoA&FW	
58	M/S RAHAMAN HQRXEXLAPPLY00001817AM2 NURSERY 3	ONION SEED	16.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 156/2022.S.D.IV(276TH Exim-Export-27) dated 27.08.2022 for export of 2800 Kgs onion seeds to Bangladesh by M/s Rahaman Nursery.	
59	M/S MUSKAN HQRXEXLAPPLY00001825AM2 TRADERS 3	NON-BASMATI RICE IN HUSK	18.09.2022	Deferred due to want of comments / NOC from DoA&FW	
60	NUNHEMS INDIA HQRXEXLAPPLY00001826AM2 PRIVATE LIMITED 3	Onion Seeds	18.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 154/2021.S.D.IV(274TH Exim-Export-33) dated 23.05.2022 for export of 1.220 Kgs onion seeds to USA by M/s Nunhems India Private Limited	
61	EAST WEST HQRXEXLAPPLY00001833AM2 SEEDS INDIA 3 PRIVATE LIMITED	Onion Seeds	20.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 157/2022.S.D.IV(277TH Exim-Export-33) dated	

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					06.09.2022 for export of 7850 Kgs onion seeds to Mali by M/s East West Seeds India Private Limited.
62	EAST SEEDS PRIVATE LIMITED WEST INDIA	HQRXEXLAPPLY00001834AM2 3	Onion Seeds	20.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 157/2022.S.D.IV(277TH Exim-Export-37) dated 06.09.2022 for export of 20 Kgs onion seeds to Tanzania by M/s East West Seeds India Private Limited.
63	EAST SEEDS PRIVATE LIMITED WEST INDIA	HQRXEXLAPPLY00001835AM2 3	Onion Seeds	20.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 157/2022.S.D.IV(277TH Exim-Export-31) dated 06.09.2022 for export of 3100 Kgs onion seeds to Corte Di'voire by M/s East West Seeds India Private Limited.
64	EAST SEEDS PRIVATE LIMITED WEST INDIA	HQRXEXLAPPLY00001836AM2 3	Onion Seeds	20.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1- 157/2022.S.D.IV(277TH Exim-Export-38) dated 06.09.2022 for export of 4550 Kgs onion seeds to Nigeria by M/s East West Seeds India Private Limited.
65	EAST SEEDS PRIVATE LIMITED WEST INDIA	HQRXEXLAPPLY00001837AM2 3	Onion Seeds	20.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M No 1-

					157/2022.S.D.IV(277TH Exim-Export-35) dated 06.09.2022 for export of 2500 Kgs onion seeds to Bangladesh by M/s East West Seeds India Private Limited
66	EAST SEEDS PRIVATE LIMITED WEST INDIA	HQRXEXLAPPLY00001838AM2 3	Onion Seeds	20.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M. No 1- 157/2022.S.D.IV(277TH Exim-Export-36) dated 06.09.2022 for export of 95 Kgs onion seeds to Benin by M/s East West Seeds India Private Limited.
67	EAST SEEDS PRIVATE LIMITED WEST INDIA	HQRXEXLAPPLY00001840AM2 3	Onion Seeds	20.09.2022	Approved on the basis of comments/ NOC received from DoA&FW vide O.M. No 1- 157/2022.S.D.IV(277TH Exim-Export-34) dated 06.09.2022 for export of 31400 Kgs onion seeds to Netherland by M/s East West Seeds India Private Limited
Department of Animal Husbandry and Dairying					
68	OKE INTERNATIONAL	HQRXEXLAPPLY00000064AM2 3	WHEAT BRAN	18.04.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M. No L-110102(1)/6/2022-Trade (E-21081) dated 23.09.2022 for export of 5000 MT wheat Bran to Bangladesh by M/s Oke International
69	J K ENTERPRISE	HQRXEXLAPPLY00000207AM2 3	Horse for carriage- Marwari breed	12.05.2022	Based on the comments received from DoAHD vide

1105

					OM No. L-110102(1)/99/2022-Trade (E-22089) dated 16.08.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
70	MANGLAM AGRO PRIVATE LIMITED	HQRXEXLAPPLY00000253AM23	WHEAT BRAN	20.05.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part4 (E-21915) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
71	SEALINE OVERSEAS	HQRXEXLAPPLY00000281AM23	WHEAT BRAN	25.05.2022	Deferred due to want of comments / NOC from DoAHD
72	APICAL EXIM PRIVATE LIMITED	HQRXEXLAPPLY00000312AM23	WHEAT BRAN	06.06.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part4 (E-21915) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
73	A CUBE COMMODITIES	HQRXEXLAPPLY00000392AM23	WHEAT BRAN	21.06.2022	Based on the comments received from DoAHD vide OM No. L-

925

					110102(1)/54/2021- Trade (E-18638) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
74	RADHAKRISHNA ENTERPRISE	HQRXEXLAPPLY00000429AM2 3	WHEAT BRAN	29.06.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/28/2022- Trade Part 1 (E-21426) dated 23.09.2022 for export of 7000 MT wheat Bran to Bangladesh by M/s RadhaKrishna Enterprise.
75	RADHAKRISHNA ENTERPRISE	HQRXEXLAPPLY00000430AM2 3	WHEAT BRAN	29.06.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/28/2022- Trade Part 1 (E-21426) dated 23.09.2022 for export of 7000 MT wheat Bran to Bangladesh by M/s RadhaKrishna Enterprise.
76	AAYUSH TRADING	HQRXEXLAPPLY00000454AM2 3	Rice Husk, Chura Bhuns, Bran and Husk	06.07.2022	Deferred due to want of comments / NOC from DoAHD
77	M/S HANIF ALI	HQRXEXLAPPLY00000547AM2 3	WHEAT BRAN	20.07.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/54/2021- Trade (E-18638) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC.

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					EFC has approved the case on ex Post facto basis
78	SHIVAY TRADERS	HQRXEXLAPPLY00000736AM2 3	WHEAT BRAN	24.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part4 (E-21915) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
79	ARMO ENTERPRISE	HQRXEXLAPPLY00000740AM2 3	WHEAT BRAN	24.07.2022	Deferred due to want of comments / NOC from DoAHD
80	R.R.INTERNATIONAL	HQRXEXLAPPLY00000749AM2 3	WHEAT BRAN	25.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade Part4 (E-21915) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
81	S G ENTERPRISE	HQRXEXLAPPLY00000762AM2 3	WHEAT BRAN	25.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/44/2021-Trade (E-18476) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC

110

					EFC has approved the case on ex Post facto basis
82	TRUST INTERNATIONAL	HQRXEXLAPPLY00000764AM23	WHEAT BRAN	25.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade (E-21460) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
83	R.B.INTERNATIONAL	HQRXEXLAPPLY00000780AM23	WHEAT BRAN	25.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade (E-21915) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
84	GOPAL PRASAD	HQRXEXLAPPLY00000786AM23	WHEAT BRAN	25.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade (E-21915) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis

4/15

85	GOPAL PRASAD	HQRXEXLAPPLY00000787AM2 3	WHEAT BRAN	25.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade (E-21915) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
86	HEADWAY GLOBAL	HQRXEXLAPPLY00000796AM2 3	WHEAT BRAN	25.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade (E-21915) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
87	FOREIGN UDYOG	HQRXEXLAPPLY00000831AM2 3	WHEAT BRAN	27.07.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/41/2022-Trade (E-21915) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
88	UMAEXPO PRIVATE LIMITED	HQRXEXLAPPLY00000833AM2 3	WHEAT BRAN	27.07.2022	Based on the comments received from DoAHD vide OM No. L-

128

					110102(1)/41/2022- Trade (E-21915) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
89	UMAEXPO PRIVATE LIMITED	HQRXEXLAPPLY00000834AM2 3	WHEAT BRAN	27.07.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade (E-21915) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
90	RADHA KRISHNA ENTERPRISE	HQRXEXLAPPLY00000884AM2 3	WHEAT BRAN	29.07.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/41/2022- Trade (E-21460) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
91	DRISHTI ENTERPRISES	HQRXEXLAPPLY00000922AM2 3	WHEAT BRAN	31.07.2022	Based on the comments received from DoAHD vide OM No. L- 110102(1)/44/2022- Trade (E-18476) dated 14.09.2022 export

4/11/22

					license was issued to the firm with the approval of Chairman EFC on post-facto basis. EFC has approved the case on ex Post facto basis
92	NC PRINT PRIVATE LIMITED	HQRXEXLAPPLY00000966AM23	WHEAT BRAN	02.08.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/44/2022-Trade (E-18476) dated 14.09.2022] export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
93	TANMOY ENTERPRISE	HQRXEXLAPPLY00000993AM23	WHEAT BRAN	04.08.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/44/2022-Trade (E-18476) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
94	ABIR EXPORTS	HQRXEXLAPPLY00001001AM23	WHEAT BRAN	04.08.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/44/2022-Trade (E-18476) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC

221

					EFC has approved the case on ex Post facto basis
95	R. R. EXPORTS	HQRXEXLAPPLY00001016AM23	WHEAT BRAN	05.08.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/44/2022-Trade (E-18476) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
96	SNEHTIK INTERNATIONAL	HQRXEXLAPPLY00001033AM23	WHEAT BRAN	05.08.2022	Deferred due to want of comments / NOC from DoAHD
97	HKNN GLOBAL SERVICES	HQRXEXLAPPLY00001043AM23	WHEAT BRAN	06.08.2022	Approved on the basis of Comments/ NOC received from DoAH&D vide O.M No L-110102(1)/6/2022-Trade(E-21081) dated 23.09.2022 for export of 2000 MT wheat Bran to Bangladesh by M/s HKNN Global Services
98	RH SERVICES	HQRXEXLAPPLY00001070AM23	WHEAT BRAN	08.08.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/54/2021-Trade (E-18638) dated 14.09.2022] export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis

485

99	BHUPENDRA OVERSEAS PRIVATE LIMITED	HQRXEXLAPPLY00001117AM2 3	WHEAT BRAN	10.08.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/54/2021-Trade (E-18638) dated 14.09.2022] export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
100	HASAN ENTERPRISE	HQRXEXLAPPLY00001158AM2 3	WHEAT BRAN	10.08.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/54/2021-Trade (E-18638) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
101	AL HASUN EXPORTS	HQRXEXLAPPLY00001159AM2 3	WHEAT BRAN	10.08.2022	Deferred due to want of comments / NOC from DoAHD
102	S B INTERNATIONAL	SHQRXEXLAPPLY00001162AM2 3	WHEAT BRAN	11.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/213/2021-Trade(E-20412) dated 23.09.2022 for export of 7000 MT wheat Bran to Bangladesh by M/s SBS International.
103	Izaz Traders	HQRXEXLAPPLY00001172AM2 3	WHEAT BRAN	11.08.2022	Deferred due to want of comments / NOC from DoAHD

205

104	M/S. ALI TRADERS	HQRXEXLAPPLY00001175AM23	WHEAT BRAN	11.08.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/54/2021-Trade (E-18638) dated 14.09.2022] export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
105	CHAWLA INTERNATIONAL	HQRXEXLAPPLY00001228AM23	WHEAT BRAN	13.08.2022	Deferred due to want of comments / NOC from DoAHD
106	AJMIR AGENCY	HQRXEXLAPPLY00001231AM23	WHEAT BRAN	13.08.2022	Deferred due to want of comments / NOC from DoAHD
107	BENGANI ROLLER FLOUR MILLS PRIVATE LIMITED	HQRXEXLAPPLY00001317AM23	WHEAT BRAN	16.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/54/2021-Trade(E-18638) dated 23.09.2022 for export of 15000 MT wheat Bran to Bangladesh by M/s Bengani Roller Flour Mills Private Limited.
108	ANNAPURNA MILLING COMPANY	HQRXEXLAPPLY00001325AM23	WHEAT BRAN	16.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/54/2021-Trade(E-18638) dated 23.09.2022 for export of 15000 MT wheat Bran to Bangladesh by M/s Annapurna Milling Company.
109	M/S. ASHA	HQRXEXLAPPLY00001328AM23	WHEAT BRAN	16.08.2022	Based on the comments received from DoAHD vide OM No L-

411.

					110102(1)/54/2021- Trade (E-18638) dated 14.09.2022] export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
110	TRUST INTERNATIONAL	HQRXEXLAPPLY00001329AM2 3	WHEAT BRAN	16.08.2022	Deferred due to want of comments / NOC from DoAHD
111	TRUST INTERNATIONAL	HQRXEXLAPPLY00001337AM2 3	WHEAT BRAN	16.08.2022	Deferred due to want of comments / NOC from DoAHD
112	NAZRUL ENTERPRISE	HQRXEXLAPPLY00001339AM2 3	WHEAT BRAN	17.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/65/2021- Trade(E-18694) dated 23.09.2022 for export of 8000 MT wheat Bran to Bangladesh by M/s Nazrul Enterprise.
113	GUPTA EXPORT	HQRXEXLAPPLY00001341AM2 3	WHEAT BRAN	17.08.2022	Based on the comments received from DoAHD vide OM L- 110102(1)/54/2021- Trade (E-18638) dated 14.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
114	GOURAV ENTERPRISE	HQRXEXLAPPLY00001350AM2 3	WHEAT BRAN	17.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/54/2021-

218

					Trade(E-18638) dated 23.09.2022 for export of 10000 MT wheat Bran to Bangladesh by M/s Gourav Enterprise.
115	PRIME ENTERPRISES	HQRXEXLAPPLY00001352AM23	WHEAT BRAN	17.08.2022	Deferred due to want of comments / NOC from DoAHD
116	MANTRI IMPEX	HQRXEXLAPPLY00001386AM23	WHEAT BRAN	17.08.2022	Deferred due to want of comments / NOC from DoAHD
117	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00001388AM23	WHEAT BRAN	17.08.2022	Deferred due to want of comments / NOC from DoAHD
118	G & B ENTERPRISE	HQRXEXLAPPLY00001393AM23	WHEAT BRAN	17.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/65/2021-Trade(E-18694) dated 23.09.2022 for export of 10000 MT wheat Bran to Bangladesh by M/s G&B Enterprise.
119	KSA TRADERS AND SUPPLIERS PRIVATE LIMITED	HQRXEXLAPPLY00001402AM23	WHEAT BRAN	18.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/65/2021-Trade(E-18694) dated 23.09.2022 for export of 7500 MT wheat Bran to Bangladesh by M/s KSA Traders and Suppliers Private Limited.
120	KSA TRADERS AND SUPPLIERS PRIVATE LIMITED	HQRXEXLAPPLY00001405AM23	WHEAT BRAN	18.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/65/2021-Trade(E-18694) dated 23.09.2022 for export of 7500 MT wheat Bran to Bangladesh by M/s KSA

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					Traders and Suppliers Private Limited.
121	ORIENTAL EXPORT HOUSE	HQRXEXLAPPLY00001419AM23	WHEAT BRAN	18.08.2022	Based on the comments received from DoAHD vide OM No. L-110102(1)/65/2021-Trade (E-18694) dated 14.09.2022] export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
122	MANOJ KUMAR AGARWAL AND OTHERS	HQRXEXLAPPLY00001423AM23	WHEAT BRAN	18.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/65/2021-Trade(E-18694) dated 23.09.2022 for export of 7000 MT wheat Bran to Bangladesh by M/s Manoj Kumar Agarwal and Others.
123	BIKASH SAHA	HQRXEXLAPPLY00001436AM23	WHEAT BRAN	18.08.2022	Deferred due to want of comments / NOC from DoAHD
124	DHANLAXMI TRADERS	HQRXEXLAPPLY00001445AM23	WHEAT BRAN	18.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/65/2021-Trade(E-18694) dated 23.09.2022 for export of 14000 MT wheat Bran to Bangladesh by M/s Dhanlaxmi Traders.
125	PARVATI GLOBAL	HQRXEXLAPPLY00001464AM23	WHEAT BRAN	19.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/65/2021-Trade (E-18694) dated

411.

					23.09.2022 for export of 5000 MT wheat Bran to Bangladesh by M/s Parvati Global.
126	M/S. SAHEB AGRO EXPORT	HQRXEXLAPPLY00001472AM23	WHEAT BRAN	19.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/65/2021-Trade (E-18694) dated 23.09.2022 for export of 5000 MT wheat Bran to Bangladesh by M/s Saheb Agro Export.
127	PRATISHTHA COMMERCIAL PRIVATE LIMITED	HQRXEXLAPPLY00001478AM23	WHEAT BRAN	19.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/65/2021-Trade(E-18694) dated 23.09.2022 for export of 5000 MT wheat Bran to Bangladesh by M/s Pratishtha Commercial Private Limited.
128	AGRO ARENA EXPORT PRIVATE LIMITED	HQRXEXLAPPLY00001558AM23	WHEAT BRAN	22.08.2022	Deferred due to want of comments / NOC from DoAHD
129	BISHWAJIT SARKAR	HQRXEXLAPPLY00001610AM23	WHEAT BRAN	24.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/140/2021-Trade(E-19826) dated 23.09.2022 for export of 1000 MT wheat Bran to Bangladesh by M/s Bishwajit Sarkar.
130	NOWRANGROY AGRO PRIVATE LIMITED	HQRXEXLAPPLY00001612AM23	WHEAT BRAN	24.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/140/2021-

405

					Trade(E-19826) dated 23.09.2022 for export of 9000 MT wheat Bran to Bangladesh by M/s Nowrangroy Agro Private Limited.
131	JEENAT ENTERPRISE	HQRXEXLAPPLY00001644AM2 3	WHEAT BRAN	25.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L- 110102(1)/140/2021-Trade(E-19826) dated 23.09.2022 for export of 1000 MT wheat Bran to Bangladesh by M/s Jeenat Enterprise.
132	B INTERNATIONAL	M HQRXEXLAPPLY00001671AM2 3	WHEAT BRAN	26.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L- 110102(1)/140/2021-Trade(E-19826) dated 23.09.2022 for export of 15000 MT wheat Bran to Bangladesh by M/s BM International.
133	MRIDUL BISWAS	HQRXEXLAPPLY00001676AM2 3	WHEAT BRAN	26.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L- 110102(1)/140/2021-Trade(E-19826) dated 23.09.2022 for export of 9000 MT wheat Bran to Bangladesh by M/s Mridul Biswas
134	S ANANDAN & CO	HQRXEXLAPPLY00001703AM2 3	WHEAT BRAN	29.08.2022	Deferred due to want of comments / NOC from DoAHD
135	ANITEX	HQRXEXLAPPLY00001714AM2 3		30.08.2022	Approved on the basis of comments/ NOC received

1/9

			WHEAT BRAN		from DoAH&D vide O.M no.L-110102(1)/6/2022 Trade (E-21081) dated 23.09.2022 for export of 4000 MT wheat Bran to Bangladesh by M/s Anitex
136	SRIPALI	HQRXEXLAPPLY00001716AM2 3	WHEAT BRAN	31.08.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/6/2022-Trade(E-21081) dated 23.09.2022 for export of 4000 MT wheat Bran to Bangladesh by M/s Sripali
137	VOLANT EXIM PRIVATE LIMITED	HQRXEXLAPPLY00001717AM2 3	WHEAT BRAN	31.08.2022	Deferred due to want of comments / NOC from DoAHD
138	M/S B. B. EXPORTS	HQRXEXLAPPLY00001722AM2 3	WHEAT BRAN	31.08.2022	Deferred due to want of comments / NOC from DoAHD
139	ANITEX	HQRXEXLAPPLY00001728AM2 3	WHEAT BRAN	01.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/6/2022-Trade(E-21081) dated 23.09.2022 for export of 4000 MT wheat Bran to Bangladesh by M/s Anitex.
140	ANWAR TRADING	HQRXEXLAPPLY00001731AM2 3	WHEAT BRAN	01.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/6/2022-Trade(E-21081) dated 23.09.2022 for export of 5000 MT wheat Bran to Bangladesh by M/s Anwar Trading.

20/9/22

141	V K UDYOG LTD	HQRXEXLAPPLY00001732AM2 3	WHEAT BRAN	01.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/6/2022-Trade(E-21081) dated 23.09.2022 for export of 1000 MT wheat Bran to Bangladesh by M/s V K Udyog.
142	V K UDYOG LTD	HQRXEXLAPPLY00001733AM2 3	WHEAT BRAN	01.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/6/2022-Trade(E-21081) dated 23.09.2022 for export of 1000 MT wheat Bran to Bangladesh by M/s V K Udyog.
143	V K UDYOG LTD	HQRXEXLAPPLY00001734AM2 3	WHEAT BRAN	01.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/6/2022-Trade(E-21081) dated 23.09.2022 for export of 1000 MT wheat Bran to Bangladesh by M/s V K Udyog.
144	SADHAN KUMAR KUNDU	HQRXEXLAPPLY00001735AM2 3	WHEAT BRAN	01.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L-110102(1)/6/2022-Trade(E-21081) dated 23.09.2022 for export of 4500 MT wheat Bran to Bangladesh by M/s Sadhan Kumar Kundu.
145	J P FLOUR MILLS PRIVATE LIMITED	HQRXEXLAPPLY00001739AM2 3	WHEAT BRAN	02.09.2022	Deferred due to want of comments / NOC from DoAHD
146	ANWAR TRADING	HQRXEXLAPPLY00001754AM2 3	BRAN OF CEREALS	05.09.2022	Deferred due to want of comments / NOC from

205

					DoAHD
147	APICAL EXIM PRIVATE LIMITED	HQRXEXLAPPLY00001760AM23	WHEAT BRAN	05.09.2022	Deferred due to want of comments / NOC from DoAHD
148	J P FLOUR MILLS PRIVATE LIMITED	HQRXEXLAPPLY00001763AM23	WHEAT BRAN	06.09.2022	Deferred due to want of comments / NOC from DoAHD
149	J B TRADE LINK	HQRXEXLAPPLY00001767AM23	WHEAT BRAN	06.09.2022	Deferred due to want of comments / NOC from DoAHD
150	5K UDYOG PRIVATE LIMITED	HQRXEXLAPPLY00001768AM23	WHEAT BRAN	06.09.2022	Deferred due to want of comments / NOC from DoAHD
151	FARMART SERVICE PRIVATE LIMITED	HQRXEXLAPPLY00001773AM23	WHEAT BRAN	07.09.2022	Deferred due to want of comments / NOC from DoAHD
152	MA DURGA ENTERPRISE	HQRXEXLAPPLY00001777AM23	WHEAT BRAN	07.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L- 110102(1)/213/2021-Trade(E-20412) dated 23.09.2022 for export of 7500 MT wheat Bran to Bangladesh by M/s Maa Durga Enterprise.
153	PANNALAL EXPORTS PRIVATE LIMITED	HQRXEXLAPPLY00001778AM23	WHEAT BRAN	07.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M No L- 110102(1)/213/2021-Trade(E-20412) dated 23.09.2022 for export of 15000 MT wheat Bran to Bangladesh by M/s Pannalal Exports Private Limited.

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154	HISAR BOVINE SPERM STATION & RESEARCH CENTER	HQRXEXLAPPLY00001784AM2 3	FROZEN BOVINE SEMEN	08.09.2022	Deferred due to want of comments / NOC from DoAHD
155	5K UDYOG PRIVATE LIMITED	HQRXEXLAPPLY00001796AM2 3	WHEAT BRAN	12.09.2022	Deferred due to want of comments / NOC from DoAHD
156	S.G INTERNATIONAL	HQRXEXLAPPLY00001798AM2 3	WHEAT BRAN	13.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M. No L- 110102(1)/213/2021- Trade (E-20412) dated 23.09.2022 for export of 5000 MT wheat Bran to Bangladesh by M/s S.G International
157	ASIA AGRI TRADE LLP	HQRXEXLAPPLY00001800AM2 3	WHEAT BRAN	14.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M. No L- 110102(1)/213/2021- Trade(E-20412) dated 23.09.2022 for export of 1000 MT wheat Bran to Bangladesh by M/s Asia Agri Trade LLP.
158	RAJ IMPEX	HQRXEXLAPPLY00001807AM2 3	WHEAT BRAN	15.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M. No L- 110102(1)/213/2021- Trade(E-20412) dated 23.09.2022 for export of 5000 MT wheat Bran to Bangladesh by M/s Raj Impex.
159	WIZTAG GLOBAL EXPORTS	HQRXEXLAPPLY00001816AM2 3		16.09.2022	Approved on the basis of comments/ NOC received from DoAH&D vide O.M.

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	PRIVATE LIMITED		WHEAT BRAN		No L- 110102(1)/213/2021- Trade(E-20412) dated 23.09.2022 for export of 10000 MT wheat Bran to Bangladesh by M/s Wiztag Global Exports Private Limited.
160	DEV HOSPITALITY & HEALTH CARE CONSULTANCY	HQRXEXLAPPLY00001819AM2 3	WHEAT BRAN	17.09.2022	Deferred due to want of comments / NOC from DoAHD
161	M/S MUSKAN TRADERS	HQRXEXLAPPLY00001823AM2 3	RICE BRAN	18.09.2022	Deferred due to want of comments / NOC from DoAHD
162	M/S MUSKAN TRADERS	HQRXEXLAPPLY00001824AM2 3	WHEAT BRAN	18.09.2022	Deferred due to want of comments / NOC from DoAHD
163	ALI ENTERPRISE	HQRXEXLAPPLY00001843AM2 3	WHEAT BRAN	21.09.2022	Deferred due to want of comments / NOC from DoAHD
164	PRAYAS	HQRXEXLAPPLY00001848AM2 3	WHEAT BRAN	21.09.2022	Deferred due to want of comments / NOC from DoAHD
165	PRAYAS	HQRXEXLAPPLY00001851AM2 3	WHEAT BRAN	22.09.2022	Deferred due to want of comments / NOC from DoAHD
166	SREE KRISHNA TRADERS	HQRXEXLAPPLY00001881AM2 3	WHEAT BRAN	27.09.2022	Deferred due to want of comments / NOC from DoAHD
Ministry of Environment Forest and Climate Change					
(SU Division)					
167	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000382AM2 3	red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form(artificially

405

					propagated) sourced from Government of Andhra Pradesh.
168	YAMA RIBBONS & BOWS INDIA PRIVATE LIMITED	HQRXEXLAPPLY00000383AM23	Red sanders wood in log form(artificially propagated origin)	19.06.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form(artificially propagated) sourced from Government of Andhra Pradesh.
169	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPLY00000461AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	07.07.2022	Deferred due to want of comments / NOC from MoEF&CC (SU Division). The application is under consideration of WL Division for leftover quota of 19 MT of red sanders wood in log form(artificially propagated) sourced from Government of Andhra Pradesh.
170	RAATI RAJAN IMPEX	HQRXEXLAPPLY00000502AM23	RED SANDERS WOOD IN VAP FORM OBTAINED FROM CONFISCATED ORIGIN	17.07.2022	Based on the comments received from M/o EF&CC (SU Div) vide O.M No 5-23/2022-SU dated 20.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
171	LONG CYCLE CHENNAI	HQRXEXLAPPLY00001822AM23	RED SANDERS WOOD IN LOG FORM OBTAINED FROM ARTIFICIAL ORIGIN OR PATTALAND	17.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)
172	LONG CYCLE CHENNAI	HQRXEXLAPPLY00001827AM23	RED SANDERS WOOD IN LOGFORM AND ROOTS OBTAINED FROM ARTIFICIALLY GROWN TREES FROM PATTALAND	18.09.2022	Deferred due to want of comments / NOC from M/o EF&CC (SU Div)

925.

(Ozone Cell)

173	CONVERGENCE CHEMICALS PRIVATE LIMITED	HQRXEXLAPPLY00000068AM2 3	Hexafluoroisopropan ol	19.04.2022	Deferred due to want of information from the firm.
174	MARINE SOLUTIONS	HQRXEXLAPPLY00001232AM2 3	HALON 2402	13.08.2022	Deferred due to want of comments/NOC from MoEF&CC (Ozone cell)
175	Universal Sales Company	HQRXEXLAPPLY00001387AM2 3	Refrigerants for Airconditioning R410	17.08.2022	Approved on the basis of comments/ NOC received from M/o EF&CC (Ozone cell) vide O.M No 11/22/2022-OC dated 26.09.2022 for export of 186 Kgs R-410, R-32 & R- 407c to customers in Bhutan by M/s Universal Sales Company subject to condition stipulated by the department.

Department of Atomic Energy

176	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000455AM2 3	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	06.07.2022	Based on the comments received from DoAHD vide email dated 06.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
177	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00000571AM2 3	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	20.07.2022	Based on the comments received from DoAHD vide email dated 06.09.2022 export license was issued to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis

70

178	ASTRON ZIRCON PRIVATE LIMITED	HQRXEXLAPPLY00001046AM23	Zirconium Silicate 5 Micron	06.08.2022	Based on the comments received from DoAHD vide email dated 06.09.2022 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
179	CRAYON COLOR PRIVATE LIMITED	HQRXEXLAPPLY00001314AM23	ZIRCONIUM SILICATE	16.08.2022	Deferred due to non-furnishing of information by the firm, export authorization is pending for issuance.
180	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001695AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	27.08.2022	Approved on the basis of comments/ NOC received from Department of Atomic Energy vide email dated 23.09.2022 for export of 175.01125 MT zircomat to Turkey & Spain by M/s Sukaso Ceracolors Private Limited
181	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001762AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	06.09.2022	Deferred due to want of comments/NOC from DAE.
182	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00001847AM23	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	22.09.2022	Deferred due to want of comments/NOC from DAE.
Ministry of Mines					
183	MD JEHIRUL ISLAM	HQRXEXLAPPLY00000459AM23	SAND GRAVEL/ Silica Sands	11.07.2022	Deferred due to want of information from the firm.
184	JAYESH INDUSTRIES LIMITED	HQRXEXLAPPLY00000928AM23	99 % Grade - pure white Silica Sands	01.08.2022	Deferred due to want of information from the firm.
Ministry of Textiles					
185	NEW KASHMIR CREATION	HQRXEXLAPPLY00000159AM23	a.MANMADE FIBRE STAPLE	08.05.2022	Deferred due to want of comments/NOC from M/o Culture & External

			CHAINSTITCH WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 5.06 SQUARE METERS b. MANMADE FIBRE (VELVET) WALL HANGING (QURANIC CALLIGRAPHY) TOTAL AREA 3.82 SQUARE METERS		Affairs.
Ministry of Petroleum & Natural Gas					
186	ADVAITH BIOFUELS LIMITED	HQRXEXLAPPLY00001747AM23	JOBGING PURPOSE OF BIODIESEL (FAME)	03.09.2022	Deferred due to want of comments from M/Opng.
Miscellaneous Applications					
187	S G P INDIA	HQRXEXLAPPLY00000122AM23	Used/Scrap Fishnets, Cast Nylon, Hard Waste in form of lumps, Scraps or any other articles made of Nylon	29.04.2022	Deferred due to want of comments from M/o EF&CC (HSM Division)
188	P P SINGH STONE AND COMPANY	HQRXEXLAPPLY00000423AM23	PEBBLES, GRAVEL OF MARBLE	25.06.2022	Deferred. The applicant has been asked a reason for making an application for non-restricted item and the information from the firm is awaited.
189	C G CHARCOAL AND ENERGY PRIVATE LIMITED	HQRXEXLAPPLY00001132AM23	Agglomerated, Of coconut shell	10.08.2022	Deferred. The matter has been taken up on file. Firm has been requested to furnish documents as per M/o EF&CC (SU Div)'s O.M No. 5- 30/2022-SU dated 16.09.2022.
190	FUTURISTIC ALLOYS & METALS PRIVATE LIMITED	HQRXEXLAPPLY00001786AM23	Cobalt alloy solid scrap nominally 61% Cobalt 9% Chromium 28% Molybdenum	09.09.2022	Deferred. A reason for making an application for non-restricted item is to be sought from the firm.
191	BEIL INFRASTRUCTUR E LIMITED	HQRXEXLAPPLY00001809AM23	Printed Circuit Boards Shredded	15.09.2022	Deferred. A reason for making an application for non-restricted item is to be sought from the firm.

985

Raw Human Hair Applications

192	MUSKAN ENTERPRISE	HQRXEXLAPPLY00000384AM23	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED)	20.06.2022	Based on the documents received from the firm, export license was issued for 26100 Kg to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
193	PAV EXPORTS	HQRXEXLAPPLY00000490AM23	UNPROCESSED ASSORTED HUMAN HAIR	14.07.2022	Deferred. Since excess quantity of 5000 Kg of raw human hair was exported by the firm. O.M has been issued to customs in this regard. EFC has decided to issue show cause notice to the firm as per FTDR act.
194	HUMAN HAIR ENTERPRISE	HQRXEXLAPPLY00000667AM23	UNWASHED HUMAN HAIR	22.07.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Human Hair Enterprise for export of 5500 Kgs of raw human hair.
195	POPY FASHION	HQRXEXLAPPLY00000742AM23	HUMAN HAIR UNWORKED, WHETHER OR NOT WAHED OR SCOURED	24.07.2022	Based on the documents received from the firm, export license was issued for 1000 Kg to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
196	TUSHAR INTERNATIONAL	HQRXEXLAPPLY00000760AM23	HUMAN HAIR UNWORKE D, WHETHER OR NOT WAHED OR SCOURED	25.07.2022	Based on the documents received from the firm, export license was issued for 1000 Kg to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
197	JNF ENTERPRISE	HQRXEXLAPPLY00000816AM23	WASTE OF HUMAN	26.07.2022	Based on the documents

929

			HAIR		received from the firm, export license was issued for 30000 Kg to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
198	THE BLOSSOM	HQRXEXLAPPLY00000921AM23	Human hair unworked, whether or not washed or scoured	31.07.2022	Based on the documents received from the firm, export license was issued for 1000 Kg to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
199	SHREE GANESH INTERNATIONAL	HQRXEXLAPPLY00000923AM23	HUMAN HAIR UNWORKED, WHETHER OR NOT WASHED OR SCOURED	31.07.2022	Based on the documents received from the firm, export license was issued for 1000 Kg to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
200	BN ENTERPRISE	HQRXEXLAPPLY00000926AM23	100% INDIAN HUMAN HAIR UNWASHED (UN- PROCESSED)	31.07.2022	Based on the documents received from the firm, export license was issued for 16110 Kg to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
201	EXPOIND PRODUCT & SERVICE PRIVATE LIMITED	HQRXEXLAPPLY00000946AM23	UNWASHED HUMAN HAIR	01.08.2022	Based on the documents received from the firm, export license was issued for 1000 Kg to the firm

					with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
202	ABRAHAM HAIR TRADERS	HQRXEXLAPPLY00000972AM23	HUMAN HAIR	03.08.2022	Based on the documents received from the firm, export license was issued for 1000 Kg to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
203	ABD OASIS IMPEX	HQRXEXLAPPLY00001000AM23	HUMAN HAIR	04.08.2022	Based on the documents received from the firm, export license was issued for 16156.630 Kg to the firm with the approval of Chairman EFC EFC has approved the case on ex Post facto basis
204	KSUT INDUSTRIES LIMITED	HQRXEXLAPPLY00001143AM23	HUMAN HAIR	10.08.2022	Based on the documents received from the firm, export license was issued for 1000 Kg to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
205	KSIX INTERNATIONAL	HQRXEXLAPPLY00001315AM23	UNPROCESSED HUMAN HAIR	16.08.2022	Deferred. Since excess quantity of 1156 Kg of raw human hair was exported by the firm. O.M has been issued to customs in this regard. EFC has decided to issue show cause notice to the firm as per FTDR act.
206	MAHESH HUMAN HAIR BUSINESS	HQRXEXLAPPLY00001326AM23	UNWASHED	16.08.2022	Based on the documents received from the firm, export license was issued for 1000 Kg to the firm with the approval of Chairman EFC

225

					EFC has approved the case on ex Post facto basis
207	ALAM ENTERPRISE	HQRXEXLAPPLY00001331AM23	WASTE OF HUMAN HAIR	16.08.2022	Deferred. Necessary Docs are still awaited.
208	MOUMITA EXIM PRIVATE LIMITED	HQRXEXLAPPLY00001353AM23	HUMAN HAIR	17.08.2022	Based on the documents received from the firm, export license was issued for 1000 Kg to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
209	KSIX CARGO INTERNATIONAL	HQRXEXLAPPLY00001376AM23	UNWASHED HUMAN HAIR	17.08.2022	Based on the documents received from the firm, export license was issued for 13495 Kg to the firm with the approval of Chairman EFC. EFC has approved the case on ex Post facto basis
210	MANNAT HAIRS WASTE MERCHANT	HQRXEXLAPPLY00001456AM23	HUMAN HAIR	18.08.2022	Deferred. Necessary Docs are still awaited.
211	MUNSUR HAIR ENTERPRISE	HQRXEXLAPPLY00001489AM23	HUMAN HAIR	20.08.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Munsur Hair Enterprise for export of 1000 Kgs of raw human hair.
212	SREE VIKASH HAIR ENTERPRISES	HQRXEXLAPPLY00001614AM23	100% UNPROCESSED HUMAN HAIR (UNWASHED) GRADE-B-(HUMAN HAIR UNWORKED, WHETHER OF NOT WASHED OF SCoured)	24.08.2022	Deferred. Necessary Docs are still awaited.
213	TAJ	HQRXEXLAPPLY00001677AM23	UNWASHED	26.08.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022

	INTERNATIONAL		HUMAN HAIR		on export of Human hair. The Committee has decided to issue export license to M/s Taj International for export of 1000 Kgs of raw human hair
214	AL-HADI ENTERPRISE	HQRXEXLAPPLY00001729AM23	UNPROCESSED HUMAN HAIR	01.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Al-Hadi Enterprise for export of 1000 Kgs of raw human hair
215	ZIOFI EXPORTER	HQRXEXLAPPLY00001743AM23	UNWASHED HUMAN HAIR	02.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Ziofi Exporter for export of 188557.65 Kgs of raw human hair
216	LGW INDUSTRIES LIMITED	HQRXEXLAPPLY00001758AM23	Human Hair unworked whether or not washed or scoured : waste of human hair	05.09.2022	Deferred. Necessary Docs are still awaited.
217	M/S SRI TIRUMALA HUMAN HAIR ENTERPRISES	HQRXEXLAPPLY00001772AM23	100% HUMAN HAIR WASTE (GOLI)- GRADE-B-(HUMAN HAIR, UNWORKED, WHETHER OR NOT WASHED OR SCOURED)	07.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Sri Tirumala Human Hair Enterprises for export of 1000 Kgs of raw human hair
218	The Black Diamond International	HQRXEXLAPPLY00001775AM23	UNPROCESSED ASSORTED HUMAN HAIR	07.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s The Black Diamond International for export of 1000 Kgs of raw human hair
219	SEA SHARK INTERNATIONAL	HQRXEXLAPPLY00001781AM23	Human Hair Unworked (Packed in 30Kg)	07.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Sea Shark International for export of 1000 Kgs of raw human hair

46

220	L.G. ENTERPRISE	HQRXEXLAPPLY00001785AM23	WASTE HUMAN HAIR	09.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s L.G Enterprise for export of 33174 Kgs of raw human hair
221	CRYSTAL HAIR TRADES	HQRXEXLAPPLY00001793AM23	UNWASHED HUMAN HAIR	12.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Crystal Hair Trades for export of 1,15,040 Kgs of raw human hair
222	RONITA ENTERPRISES	HQRXEXLAPPLY00001795AM23	UNWASHED HUMAN HAIR	12.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Ronita Enterprises for export of 205161.14 Kgs of raw human hair
223	F I ENTERPRISE	HQRXEXLAPPLY00001813AM23	UNWASHED HUMAN HAIR	16.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s FI Enterprise for export of 1000 Kgs of raw human hair
224	S.L.V HAIR ENTERPRISES	HQRXEXLAPPLY00001828AM23	UNWASHED HUMAN HAIR	18.09.2022	Deferred. Necessary Docs are still awaited.
225	226SHEELU EXPORTS	HQRXEXLAPPLY00001830AM23	HUMAN HAIR BALL	19.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s Sheelu Export for export of 1000 Kgs of raw human hair
226	SHILPA HAIR ENTERPRISE	HQRXEXLAPPLY00001842AM23	WASTE OF HUMAN HAIR	21.09.2022	Deferred. Necessary Docs are still awaited.
227	R M L S HAIR ENTERPRISE	HQRXEXLAPPLY00001846AM23	WASTE OF HUMAN HAIR	22.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s R M L S Hair Enterprise for export of 20670 Kg of raw human hair

228	N M IMPEX	HQRXEXLAPPLY00001850AM23	UNPROCESSED HUMAN HAIR(UNWASHED)	22.09.2022	Approved on the basis of criteria framed in EFC Meeting dated 28.03.2022 on export of Human hair. The Committee has decided to issue export license to M/s NM Impex for export of 1000 Kg of raw human hair
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Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases: Cases which got approved by EFC** are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) **Closed.** Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.
